

PATNA HIGH COURT, PATNANOTIFICATIONDated: The 8th Oct., 2024

No. 991A: The District and Additional Sessions Judge rank officers, named in column no.2 of the table given below are hereby transferred and posted as District and Additional Sessions Judges in the Judgeship to be stationed ordinarily at the places mentioned in column no. 3 of the table against their respective names :-

Sl. No.	Name of the Officers with designation and present place of posting with Judgeship.	(a) Designation at the new station (b) Place where the officer is to be ordinarily stationed at (c) Name of the Judgeship in which posted on transfer
1.	2.	3.
1.	Ms. Dhriti Jasleen Sharma, Joint Secretary, Bihar State Legal Services Authority, Patna	a) District and Additional Sessions Judge b) Samastipur c) Samastipur
2.	Sri Dipanjan Mishra, District and Additional Sessions Judge, Purnea	a) District and Additional Sessions Judge b) Sheohar c) Sheohar
3.	Sri Deep Chand Pandey, District and Additional Sessions Judge, Saran at Chapra	a) District and Additional Sessions Judge b) Kishanganj c) Kishanganj

By order of the High Court,
Sd/- P.K. Malik
Registrar General

Memo No. 79283-79306 / A.D. Apptt., Dated, Patna the 8th Oct., 2024

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Recruitment & Appointment) Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority,

Patna / The Principal District and Sessions Judge, Samastipur / Purnea / Sheohar/ Chapra / Kishanganj / Registrar-cum-P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, J.O.S.R.R., Patna High Court, Patna / Section Officer, Monitoring Cell-II, Patna High Court, Patna / Section Officer, Legal Cell, Patna High Court, Patna / Section Officer, A.D. Misc., Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

(The officers concerned may be directed to make over charge of their respective offices immediately on receipt of the Court's notification so as to join their new assignment soon thereafter).

(-) For Member Secretary, BSLSA, Patna & Principal Dist. and Sessions Judges concerned.

By order of the High Court,


Registrar General